

1. **QUESTIONS**

(a) **STARRED QUESTIONS**

Questions in Starred list (Corrected) to be orally answered.

(b) **UNSTARRED QUESTIONS**

Replies to Questions in Unstarred list (Corrected) to be laid on the Table.

2. **CALLING ATTENTION**

S/Shri Pratapsingh Rane, Luizinho Faleiro and Subhash Shirodkar, MLAs to call the attention of the Minister for Mines

“Anguish and anxiety in the minds of the people of Goa due to the decision of the Hon. Supreme Court on the mining issue which will adversely affect the mining stake holders like truck owners, barge owners, etc. and adversely deteriorate the unemployment scenario in the State of Goa and the steps Government wish to take in the matter.”

3. **DISCUSSION AND VOTING ON SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2017-18(THIRD BATCH)**

4. **INTRODUCTION, CONSIDERATION AND PASSING OF THE GOA APPROPRIATION BILL, 2018 (RELATING TO THE SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2017-18 (THIRD BATCH)**

SHRI MANOHAR PARRIKAR, Chief Minister to move for leave to introduce the Goa Appropriation Bill, 2018

ALSO to introduce the Bill

SHRI MANOHAR PARRIKAR, Chief Minister to move that the Goa Appropriation Bill, 2018 be taken into consideration.

ALSO to move that the Bill be passed.

5. **FURTHER DISCUSSION AND VOTING ON MOTION OF THANKS (LAST DAY)**

FURTHER DISCUSSION AND VOTING on the following motion proposed by Shri Pravin Zantye, MLA and seconded by S/Shri Rajesh Patnekar and Nilesh Cabral, MLA's on 19th February, 2018;

“That the Members of the Seventh Legislative Assembly of Goa assembled in the Fifth Session are deeply grateful to the Governor for the Address which she has been pleased to delivered to the House on the 19th February, 2018.”

(To be discussed and voted alongwith amendments to the motion printed on separate list)

**ASSEMBLY HALL
PORVORIM-GOA
20th FEBRUARY, 2018**

**N. B. SUBHEDAR
SECRETARY**